

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**NEW DELHI**

**COMPANY APPEAL (AT) NO.77/2019**

**In the matter of:**

Joe Verghese Ors Appellant

Vs

OMEGA Hospitals Pvt Ltd & Ors Respondent

Mr. Naveen R Nath, Advocate for Appellant.

Mr Ajai and Mr Saji, Advocates for R1 and 3.

Mr. Abir Phukan, Mr. Krishnan Venugopal, Ms Vaishali Goyal, Advocates for R5

Mr. PP Hegde, Mr Daniel N, Advocates for Respondent No.2, 4,6 and 7.

With

**COMPANY APPEAL (AT) NO.105/2019**

**In the matter of:**

P. Mahabala Rai Appellant

Vs

OMEGA Hospitals Pvt Ltd & Ors Respondent

Mr. Aayush Chaudhary, Advocate for Appellant.

Mr. Saji, Advocates for R1 and 3.

Mr. Abir Phukan, Mr. Krishnan Venugopal, Mr Shivendra Singh and Ms Vaishali Goyal, Advocates for R5

Mr. PP Hegde, Advocate for Respondent No.2.

**ORDER**

**08.10.2020-** Heard learned counsel for the appellant on IA No.2313 and 2314 of 2020. Also heard arguments of Learned Senior Counsel Mr. K. Venugopal who is representing R5 and supporting the appellant's prayer. Also heard learned counsel for the Respondent No.2,4,6 and 7 in part. Due to paucity of time the arguments are inconclusive.

Learned counsel for the appellant in Company Appeal (AT) No.105 of 2019 is supporting the prayer of appellant in Company Appeal (AT) No.77 of 2019.

Let the matter be fixed for further hearing on **5<sup>th</sup> November, 2020.**

**(Justice Jarat Kumar Jain)**  
**Member (Judicial)**

**(Mr. Balvinder Singh)**  
**Member (Technical)**

**Bm/kam**